

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 234 OF 2015

Dated: 9th January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Punjab Biomass Pvt. Ltd.

... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K Ganesan

Ms. Swapna Seshadri

Ms. Rhea Luthra

Ms. Parichita Chowdhury for R-2

Mr. Aditya Grover for R-3

ORDER

The learned counsel, Mr. Hemant Singh, appearing for the Appellant submitted that this matter kindly be listed on 15.01.2018 to enable him to take latest instructions from his client in the matter to make submissions.

Submissions made by the learned counsel appearing for the Appellant, as stated above, placed on record.

List this matter for hearing on 15.01.2018, as requested by the learned counsel appearing for the Appellant to enable him to take latest instructions from his client to make submissions.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

tpd/vt